

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) Central Bureau of Investigation (CBI) have reported that they had arrested on 29.11.87, 5 persons, including the leader of an inter-State Gang, which had indulged in defrauding banks to the tune of over Rs. 1 crore in Tamil Nadu and Karnataka.

(b) and (c). CBI have reported that they had concluded the investigation in December, 1987 and the case has been sent up for trial of the 5 accused persons in the Court of the Additional Chief Judicial Magistrate, Trichy.

Export of Marine Products

2719. SHRIMATI JAYANTI PATNAIK :

SHRI G. S. BASAVARAJU :

SHRI V. KRISHNA RAO :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have drawn programme to export marine products by the end of 2000 AD;

(b) if so, the target set for export of sea food by the end of the century; and

(c) the main strategy adopted therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R.

DAS MUNSI) : (a) No, Sir,

(b) and (c). Do not arise.

Export Oriented Units in Orissa

2720. SHRI SRIBALLAV PANIGRAHI : Will the Minister of COMMERCE be pleased to state :

(a) whether there is a need to set up more and more export-oriented units;

(b) if so, the number of export-oriented units set up in different States so far, State-wise;

(c) whether Government propose to set up some export oriented-units in Orissa; and

(d) if so, the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) A statement is given below.

(c) and (d). There is no proposal to establish a 100% Export Oriented Unit by the Central Government in Orissa. The scheme of 100% EOUs offers various incentives and facilities including duty free import of capital goods consumables and raw materials and a five year tax holiday to entrepreneurs who come forward to establish such units.

Statement

State-wise break-up of valid approvals for 100% Export Oriented Units and units in operation

State	No. of valid approvals	No. of units in operation
1	2	3
1. Andhra Pradesh	150	5
2. Assam	1	1
3. Bihar	13	5
4. Gujarat	40	7